

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 43 of 2011 &**  
**I.A. No. 123 of 2011**

**Dated :21<sup>st</sup> July, 2011**

**Present:** Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member

**Himachal Pradesh State Electricity Board** ... Appellant(s)

**Versus**

**M/s Jaiprakash Power Ventures Limited & Ors.** ....Respondent(s)

**Counsel for the Appellant(s):** Mr. R.K. Mehta, Mr. Antaryami Upadhyay &  
Mr. David A

**Counsel for the Respondent(s):** -

**ORDER**

The learned counsel for the respondent is absent.

Mr. R.K. Mehta, the learned counsel for the Appellant, has  
furnished synopsis of submissions on behalf of the Appellant.

Post the matter on **12.08.2011.**

( V.J. Talwar )  
Technical Member

(Justice M. KarpagaVinayagam )  
Chairperson

**TS/KS**